

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 218 OF 2016

Dated: 20th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Hindustan Petroleum Corporation Ltd.Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Manu Seshadri
Mr. Ishan Bisht

Counsel for the Respondent(s) : Mr. Rajender Kaul
Mr. Sumit Kishore for R.1

Mr. Rajat Navet
Ms. Sanya Talwar for R-2

ORDER

List the matter on **10.03.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/vg

(Justice Ranjana P. Desai)
Chairperson